

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1182
TO BE ANSWERED ON 27.07.2021**

HOUSING PROVISIONS TO TRANSGENDER PERSONS

1182. SHRI HIBI EDEN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is planning to allocate housing provisions to transgender persons under various Central and State schemes;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details and the number of transgender persons who have benefited from National Pension Scheme, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (c): Ministry of Social Justice and Empowerment is formulating a scheme for the welfare of the Transgender persons wherein setting up of shelter homes for destitute and needy Transgender Persons is included as one of the components.

Ministry of Social Justice and Empowerment has initiated 12 pilot shelter homes and provided financial assistance to community based organizations (CBOs) for setting up of these shelter homes 'Garima Greh' for Transgender persons. These pilot shelter homes are in States of Maharashtra, Delhi, West Bengal, Rajasthan, Bihar, Chhattisgarh, Tamil Nadu and Odisha. The main aim of these shelter homes is to provide safe and secure shelter to Transgender persons in need. These shelter homes would provide basic amenities like food, medical care, recreational facilities and also conduct capacity-building/skill development programmes for Transgender persons.

(d): This Ministry is not implementing any Pension scheme. However, the Ministry of Rural Development implements the National Social Assistance Programme (NSAP) in which 3,384 Transgender are being provided monthly pension.
